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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): Madam, to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2015-2016, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Empowered Committee of State Finance Ministers, New Delhi, for the year 2015-2016.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 6795/16/17]

(3) A copy of Notification No. G.S.R.204(E) (Hindi and English versions) published in Gazette of India dated 8<sup>th</sup> March, 2017, together with an explanatory memorandum making certain amendments in Notification No. 25/2012-Service Tax dated 20<sup>th</sup> June, 2012 under sub-section (4) of section 94 of the Finance Act, 1994.

[Placed in Library, See No. LT 6796/16/17]

(4) A copy each of the following Notifications (Hindi and English versions) under section 159 of the Customs Act, 1962:-

- (i) G.S.R.284(E) published in Gazette of India dated 23<sup>rd</sup> March, 2017, together with an explanatory memorandum making certain amendments in 20 notifications, mentioned therein, for implementing various Export Promotion Schemes so as to include the port at Hazira (Surat) in the list of ports from where imports and exports under such Export Promotion Schemes are permitted and it is a trade facilitation measure.
- (ii) G.S.R.287(E) published in Gazette of India dated 23<sup>rd</sup> March, 2017, together with an explanatory memorandum making certain amendments in the Notification No. 12/2012-Cus., dated 17<sup>th</sup> March, 2012.

[Placed in Library, See No. LT 6797/16/17]

(5) A copy of Notification No. G.S.R.249(E) (Hindi and English versions) published in Gazette of India dated 15<sup>th</sup> March, 2017, together with an explanatory memorandum seeking to prescribe provisional assessment of all imports of "Phosphoric Acid-Technical Grade and Food Grade (including Industrial Grade)", originating in, or exported from People's Republic of China by M/s Guyangxi Quinzhou Capital Success Chemical Company Limited into India without collecting anti-dumping duty already imposed, subject to furnishing of security or guarantee, pending the outcome of New Shipper Review initiated by Directorate General of Anti-dumping and Allied duties under sub-section (7) of Section 9A of the Customs Tariff Act, 1975.

[Placed in Library, See No. LT 6798/16/17]

(6) A copy each of the following Notifications (Hindi and English versions) sub-section (2) of Section 3 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993:-

- (i) S.O.254(E) published in Gazette of India dated 25<sup>th</sup> January, 2017 establishing one more Debt Recovery Tribunal at Hyderabad in the State of Telanagana.
- (ii) S.O.298(E) published in Gazette of India dated 30<sup>th</sup> January, 2017 establishing one more Debt Recovery Tribunal at Bengaluru in the State of Karnataka.
- (iii) S.O.379(E) published in Gazette of India dated 9<sup>th</sup> February, 2017 establishing one more Debt Recovery Tribunal at Chandigarh in the Union Territory of Chandigarh.
- (iv) S.O.454(E) published in Gazette of India dated 15<sup>th</sup> February, 2017 establishing Debt Recovery Tribunal at Dehradun in the State of Uttarakhand.
- (v) S.O.831(E) published in Gazette of India dated 15<sup>th</sup> March, 2017 establishing Debt Recovery Tribunal at Siliguri in the State of West Bengal.
- (vi) S.O.253(E) published in Gazette of India dated 25<sup>th</sup> January, 2017 regarding revision of Jurisdiction of Debt Recovery Tribunal-I&II at Ernakulam in the State of Kerala.
- (vii) S.O.696(E) published in Gazette of India dated 3<sup>rd</sup> March, 2017 regarding change of address of Debt Recovery Tribunal-I&II at Chandigarh in the Union Territory of Chandigarh.

[Placed in Library, See No. LT 6799/16/17]

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री फगन सिंह कुलस्ते):** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) फूड सेफ्टी एण्ड स्टैंडर्ड्स अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखों

(दो) फूड सेफ्टी एंड स्टैंडर्ड्स अथॉरिटी ऑफ इंडिया, नई दिल्ली के वर्ष 2015-2016 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6800/16/17]

(3) खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अधीन खाद्य सुरक्षा और मानक (खाद्य उत्पाद मानक और खाद्य योजक) सातवां संशोधन विनियम, 2016 जो 8 अक्टूबर, 2016 के भारत के राजपत्र में अधिसूचना सं0 एफ0 सं011/09 /रग/हारमोनिज/2014 में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6801/16/17]

(4) भारतीय नर्सिंग परिषद् अधिनियम, 1947 की धारा 16 की उप-धारा (3) के अधीन निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)-:

(एक) भारतीय नर्सिंग परिषद् "पाठ्यक्रम और विनियम: जनरल नर्सिंग और मिडवाइफरी में डिप्लोमा; संशोधन, 2015 " जो 28 फरवरी, 2017 के भारत के राजपत्र में अधिसूचना सं0 एफ0 सं0 1-16/2015-आईएनसी में प्रकाशित हुए थे।

(दो) सहायक नर्स और मिडवाइफ-पाठ्यक्रम और विनियम जो 3 जनवरी, 2017 के भारत में राजपत्र में अधिसूचना सं0 एफ0 सं0 11-1/2015-आईएनसी में प्रकाशित हुए थे।

[Placed in Library, See No. LT 6802/16/17]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Madam, I beg to lay on the Table:-

(1) A copy of the Securities and Exchange Board of India (Foreign Portfolio Investors) (Amendment) Regulations, 2017 (Hindi and English versions) published in Notification No. SEBI/LAD-NRO/GN/2016-17/018 in Gazette of India dated 12<sup>th</sup> January, 2017 under Section 31 of the Securities and Exchange Board of India Act, 1992.

[Placed in Library, See No. LT 6803/16/17]

(2) A copy of the Statement (Hindi and English versions) on Quarterly Review of the trends in receipts and expenditure in relation to the budget at the end of the third quarter of the Financial year 2016-2017, under sub-section (1) of Section 7 of Fiscal Responsibility and Budget Management Act, 2003.

[Placed in Library, See No. LT 6804/16/17]

**महिला और बाल विकास मंत्रालय में राज्य मंत्री (श्रीमती कृष्णा राज) :** महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

(1) (एक) नेशनल कमीशन फॉर प्रोटेक्शन ऑफ वाइल्ड साइट्स, नई दिल्ली के वर्ष 2014-2015 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल कमीशन फॉर प्रोटेक्शन ऑफ वाइल्ड साइट्स, नई दिल्ली के वर्ष 2014-2015 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को

दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6805/16/17]

**स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री फगन सिंह कुलस्ते):** महोदया, मैं श्रीमती अनुप्रिया पटेल की ओर से निम्नलिखित पत्र सभा पटल पर रखता हूँ :-

(1) (एक) पोपुलेशन रिसर्च सेंटर (हिमाचल प्रदेश यूनिवर्सिटी), शिमला के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पोपुलेशन रिसर्च सेंटर (हिमाचल प्रदेश यूनिवर्सिटी), शिमला के वर्ष 2015- 2016 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6806/16/17]

(3) (एक) पोपुलेशन रिसर्च सेंटर (डिपार्टमेंट ऑफ स्टेटिक्स, महाराजा सायाजीराव यूनिवर्सिटी ऑफ बड़ौदा, वडोदरा के वर्ष 2015-2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) पोपुलेशन रिसर्च सेंटर (डिपार्टमेंट ऑफ स्टेटिक्स, महाराजा सायाजीराव यूनिवर्सिटी ऑफ बड़ौदा, वडोदरा के वर्ष 2015-2016 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

(4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6807/16/17]

- (5) (एक) पोपुलेशन रिसर्च सेंटर (यूनिवर्सिटी ऑफ कश्मीर), श्रीनगर के वर्ष 2015- 2016 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।  
(दो) पोपुलेशन रिसर्च सेंटर (यूनिवर्सिटी ऑफ कश्मीर), श्रीनगर के वर्ष 2015-2016 की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।  
(6) उपर्युक्त (5) में उल्लिखित पत्तों को सभा पटल पर रखने में हुए विलंब के कारणों को दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 6808/16/17]

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